

ORISSA HIGH COURT: CUTTACK

No. 6379  
XXII-25/2018

From,

Shri R.N. Palo,  
Joint Registrar (Estt.).

To,

The District & Sessions Judge,  
Balasore.

Cuttack Dated, the 16<sup>th</sup> May, 2019.

Sub:- Permission to avail the ensuing Summer Vacation, 2019.

Sir,

With reference to your letter No. 3011 dtd.04.05.2018 on the above subject, I am directed to say that the Court are pleased to grant permission to the following officers to avail the ensuing Summer Vacation for the period noted against each and to leave headquarters on those days on the arrangement suggested.

The concerned officers may be informed accordingly.

Sl. No.	Name of the Officers	Period of availing	The Officer to remain in charge
1.	Shri R.S. Hota, Dist. Judge, Balasore	20.05.2019 to 01.06.2019	The Special Judge(Vig.), Balasore
2.	Miss Anita Sahoo, Judge, Family Court, Balasore	20.05.2019 to 01.06.2019	The 3 <sup>rd</sup> A.D.J., Balasore
3.	Shri S.P. Naik, A.D.J.-Cum-Spl. Judge (Vig.), Balasore	03.06.2019 to 15.06.2019	The 1 <sup>st</sup> A.D.J., Balasore
4.	Smt. P.K.Mishra, P.O.Spl. Court under(SC&ST), Balasore	03.06.2019 to 15.06.2019	The P.O.Designated Court under O.P.I.D.Act, Balasore
5.	Smt.A.Sadangi, 1 <sup>st</sup> A.D.J., Balasore	20.05.2019 to 01.06.2019	The 3 <sup>rd</sup> A.D.J., Balasore
6.	Shri S.K.Behari, 3 <sup>rd</sup> A.D.J., Balasore	03.06.2019 to 15.06.2019	The P.O.Designated Court under O.P.I.D.Act, Balasore
7.	Ms.Sonali Pattnaik, P.O.Designated Court under O.P.I.D.Act, Balasore	20.05.2019 to 01.06.2019	P.O.Spl.Court under (SC&ST), Balasore

Yours faithfully,

  
Joint Registrar (Estt.)

Memo No. 6380 dtd. 16-5-19

Copy forwarded to the Addl. Pr. Secy. / Secretary to Hon'ble Shri B. Mohanty, J. for placing the same before His Lordship for favour of kind information.

  
Joint Registrar (Estt.)